

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.231 - IA/342(AHM)2024
in
CP(IB)/43(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Bharat Industrial Projects Pvt. Ltd
V/s
Anupam Industries Ltd.

.....Applicant

.....Respondent

Order delivered on: 30/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Chakradhar Panigrahi, Party in person
For the Respondent : Mr. Kamlesh Vaidankar, Adv.

ORDER

IA/342(AHM)2024

Heard both sides.

Parties are directed to file written submissions not more than two to three pages within one-week.

List for further consideration on 12.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)